

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**Appeal No. 319 of 2016 &  
IA Nos. 664, 665 of 2016**

**Dated: 7<sup>th</sup> February, 2017**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of:-**

**Simhapuri Energy Ltd. .... Appellant(s)  
Vs.**

**Central Electricity Regulatory Commission & Ors. .... Respondent(s)**

**Counsel for the Appellant(s) : Mr. K. Gopal Choudary**

**Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan for R.2**

**ORDER**

**List the matter on 20.02.2017.**

**(I. J. Kapoor)  
Technical Member  
ts/vg**

**(Justice Ranjana P. Desai)  
Chairperson**